

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP (IB) NO.387/KB/2017  
CA(IB) No.435/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	State Bank of India -Vs- Adhunik Alloys & Power Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1/ Mr. Ghantha Sharma, Adv } On behalf  
2/ Ms. Namrata Basu, Adv } of Corporate Debtor

Namrata Basu  
17/10/2017

ORDER

Ld. Counsel for the corporate debtor are present.

List on 16/11/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)